item, which means, this is still landing there. He is free to hold his view. I am free to hold my view. My view Is, this can be done only at the level of national JCM.

SHRI DIPENDRABHUSAN GHOSH: Will the Minister kindly supply the minutes of the meeting where it has been stated that it requires approval of the National Council.

MR. CHAIRMAN: That is all ristht. Question No. 203. You have entered into a debate with him.

PROF. SOURENDRA BHATTA-CHARJEE: It was the Minister who initiated the debate.

MR. CHAIRMAN: That is all over Ouestion No. 203.

## Import of Raw Materials by M/s. Glaxo

### \*203. SHRIMATI AZIZA IMAMrf SHRIMATI USHA MALHO-TRA

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to Starred Question No. 9 given in the Rajya Sabha on the 23rd November, 1981 and state:

- (a) whether it is a fact that M/s. Glaxo, apart from Triene, Epoxide, and 16-DPA, have also imported and have procured imported Beta Methyl Preg, Triene cathylate, Diosgenin, which are intermediates and raw materials used for the production of Betamethasone;
- (b) whether it is also a fact that Glaxo have imported much higher quantity of intermediates then thay have reported to Government;
- (c) what steps have been taken by Government to procure full details from the company; and

tThe question was actually askel on the floor of the House by Shrimati Aziza Imam.

(d) what is the price benefit which the company is enjoying on account of import of materials and penalti-mates of Betamethasone?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (d) A Statement is laid on the Table of the Rajya Sabha.

### Statement

(a) and (b) M/s. Glaxo Laboratories (India) Limited *vide* their letter dated the 13th November, 1981 have reported the imports of the following penultimates {intermediates required for the production of the Betamethasone and 4 itg derivatives:—

### (1) TRIENE:

Year of Import Quan	tity imported (Kgs.)
1978-79	50
1979-80	50
1980-81	50
After April, 1981	50

### (2) 9.11 EPOXIDE

The company have reported import of only 200 grams in April, 1980 for research work.

# (3) 16-DPA:

25 kgs. of Mexican 16-DPA was reported to have been imported by the company in December, 1980 for relative quality evaluation. The company have intimated that this quantity was rejected on quality grounds and returned and has not been paid for.

The company have reiterated and confirmed the above position as regards the import of intermediates for the production of Betamethasone and its derivatives to my Ministry in their letter of 26th November, 1981. These details do not show that they have

29

imported Beta Methyl Preg, Triene Cathylate or Diesgenin for production of Betamethasor i and its derivatives during the last hiee years. However, a scrutiny of th< daily list of imports issued by the 'ustoms House show an import of 40 kgs., of Beta Methyl Preg by M/s. Glaxo Laboratories (India) Limited. This is being verified. The company h s also been asked to furnish informs ion regarding pro-curement of an; imported intermediate/penultimate for the production Betamethasone a id its derivatives from within the country during the last three years. This information is yet to be received. The information so far furnished by M s. Glaxo Laboratories i^ (India) Ltd., is under verification.

> (c) The deta Ls asked for by the Government on IVth September, 1981 have since bee) made available by M/s. Glaxo La >oratories (India) Limited vide the r letter dated 20th November, 1981 IE<sub>1</sub> on scrutiny, it is found that anj further details arc required, they v ould also be called for from the company.

> (d) M/s. Gla: 0 Laboratories (India) Limited in then letter dated the 13th November, 198] reported that 50 kgs. of Triene lead to the production of approximately 0 kgs. of Betamethasone as agains their annual production ranging fri m 280 kgs. to 425 kgs. The Bureau of Industrial Costs and Prices have be n advised to make an in-plant study f the full details concerning import penultimates/intermediates by Gl x and make their recommendations concerning price of Betamethasone: o the Government. The effect of impoi ted raw materials and penultimates c 1 the cost of production of M|s, G axo vis-a.vis the price would be knovn after the BICP report is receivet, ind analysed.

SHRIMATI AZIZA IMAM: Sir, would like t 1 snow from the hon.Minister whether it is a fact that manufacture of I etamethasone which ii priced by thi; company in India at over Rs. 2 lakl a kilogram, involves a number of in gularities, and it so, what steps th Ministry has taken to

ensure that this multinational really produces the drug from the basic stage, i.e. from indigenous material, a.3 per their proposal. Has the Ministry issued any instructions to the Customs authorities and the Chief Controller of Imports so that this company could be restrained from importing the intermediates?

SHRI P. C SETHI: Sir, the history of this company dates back to 1957 when they were licensed to produce only 120 kilograms of Cartisone, Hy-drocartisone, RednisoUe, Prednisolone Then in 1964 they were further givea a licence for the manufacture of Betamethasone also and the total capacity was raised to 300 kgs.

Now so far as 1964 licence is concerned, we have not yet been able to trace the file so that we could ilnd out whether there was any condition about going from the basic stage itself. However, it was stated that ru penultimate stage drug would be imported for the manuiacture of this drug.

Then, Sir, in the year 1978, this company again came up with a further request for the raising of the capacity, including that of Betamethasone to 450 kgs., and when this licence wis given, it stipulated the condition that they would manufacture it from the basic stage and 50 per cent of the production of the basic stage would be given to the nonassociated formula-tors.

As far as Customs question is concerned, we have received reports from the Customs about import of certain intermediates like Triene, which have been given in the main body of the answer. This happens to be under OGL still and therefore there is no restriction on the import of this. But whether they have imported excess quantities over and above 50, 50, 50 c 'CJ 50 Kgs. which they have indicated, is being enquired into.

SHRIMATI AZIZA IMAM: Sir, my information is this. During the year 1980-81 itself, this company procured

31

9.6 tonnes of imported Diosgenin from Export Houses, particularly from M/3. A. Seventilal and M/s. Kantilal Manila], Bombay. What is the connection between M/s. Glaxo and these Export' Houses?, Is there any proposal to probe the full affairs of this company, specially when they annually remit Rs. 1.31 crores as dividend and import raw materials directly or indirectly worth about 7 to 8 crores of rupees.

SHRI P. C. SETHI: Sir, from the reports of the Custom House, we have come to know that apart from the information that this company has given to us, they have imported 40 kgs. of Beta Methyl Preg in the current year. Now as far as these imports-are concerned, we are having a complete probe into the imports by this company as well as tEe conditions of the licences issued from time to time in 1957, 1964 and 1978 and I can assure the hon. Member that we will not hesifate in taking any step which is necesary in order to curb any illegal activities of this company.

SHRIMATI USHA MALHOTRA: Will the Minister for Petroleum, Chemicals and Fertilizers kindly refer to the question and the statement issued by the Ministry that apart from importing Triene which is a necessary intermediate for Betamethasone, the company has also been able to import Beta Methyl Preg as admitted by the Ministry? I would like to ask the hon Minister when the last verification was made or whether it was discovered earlier and, if so, why it was overlooked and why some measures wer,? not taken to issue a deterrent sort of directive from the Government. I would also like to ask the hon. Minister whether it is a fact that Glaxo is producing Betamethasone from the last but one stage instead of the basic stage and is enjoying the price based on basic stage production making heavy profits and, if so, what steps have been taken by the Ministry to reduce the prices of Betamethasone and its salts and why the poor consumers of this country are unnecessarily paying prices for the medicines based on these drugs.

to Questions

### (Interruptions)

SHRI P. C. SETHI: I have given in the main body of the answer that this company has imported Triene in 1978-79, 1979-80, 1980-81 and also after April 1981. But I have also pointed out that this particular Triene happens to be in the OGL. Secondly, so far as Triene is concerned, this is not in the penultimate stage; it is in the intermediate stage where unless there is a stipulated condition in the licence of 1964...

MR. CHAIRMAN: It is open General Licence.

SHRI P- C SETHI: It is an Open General Licence intermediate. Now, as far as Beta Methyl Preg is concerned, I have already said have received the report from the that we Customs House and we are inquiring into this particular case. As far as the price is concerned, originally in the 1970 Drug Control Order this was not included. Then, after 1970, as far as the alcohol stage is concerned, it was included by the Wanchoo Committee, a price was fixed and they were selling at that price. But in regard to the other two stages there was no fixation. Recently, in May 1981, we have given the price fixation as was given to us by the BICP, but the company has gone to court and got a stay order.

SHRIMATI HAMIDA HABIBUL-LAH: Sir, Sir... (Interruptions)

MR. CHAIRMAN; Just a minute. I have already asked him. There are some people who never get a chance— and they are also equally elected.

SHRI K. V. R. S. BALASUBBA RAO: Sir, will the Minister be pleased to state whether it is a fact that while taking permission from the Government, Glaxo undertake to produce from indigenous ra"w materials whereas in reality when they start production they do so only from imported intermediates and, if so, why such a

34

company is beii g allowed to operate such a high for ign equity of 75 per cent in this cou

SHRI P. C. SE CHI: Sir. as the sqtltty of the company te concerned, we have already referred the matter to the FERA Committe. to reduce the eauity of this company from 75 per cent to 40 per cent and he Reserve Bank will be taking action With regard to production from th i raw materials from the basic stage,; s 1 pointed out in the 1978 licence—fr< m 300 to 425—which was given to th m. now we have stipulated the cone ition that they would manufacture fro>:i :he basic stage.. But in the earlier li erxe of 1964 whether it was from the basic stage or not, we have not yet been able to trace the matter.

MR. CHAIRM \N: Dr. Siddbu Dr. Siddhu... • 'nverrwptions')

SHRIMATI H >.BIBULLAH: Sir, ......

MR. CHAIRM VN Yes, Mrs. ffabibullah.

DR. M. M. S. >IDDHU: Sir,...

MR CHAIRM. N: I asked you, Dr. Siddhu, but yoi were holding a conference. Now I i ave called Mrs. Habib-ullah.

SHRIMATI IAMIDA HABIBUL-LAH: I would like to tell the hon. Minister that it s really shocking that some multinatic lal companies are cheating the Gc /eminent and acting against the inteiests of our country. Is it mot a fact tha the Glaxo Laboratory is resorting to unauthorised imports under the glut i of producing high value hormones 'The hon. Minister is aware that fror the beginning of the year 1970 Glax i has been charging exorbitant price j :or Betamethasone and its salts ar i t has unnecessarily imported raw I lalerials and intermediaries at high prices to benefit their principals. I kn< w, Sir the hon. Minister is going to ay that he is going to make an enquii f. I would like to quote....

1489 RS-2

श्री सभापति : टाइम खत्म हो रहा है, अब सवाल कीजिये।

थी हामिया हबीबुल्लाह :---हमने माना कि तगाफल न करोगे लेकिन, खाक हो क येंगे हम तुमको खबर होने तक।

All this cheating will go on. These people will go on importing all kinds of materials at high prices and it will be too late ....

श्री समापति : सवाल तो इस में है ही नहीं । शाधरी ज्यादा है इसलिये इसका जवाब नहीं होगा । (व्यवधान) मश्किल तो यह है कि मैं तो दवाओं के नाम ही नहीं पह सकता माल्म नहीं कि यह कैसे सीख कर आये हैं।

Question Hour is over.

### WRITTEN ANSWERS TO QUESTION

### **Power Production Targets**

\*204. SHRI ARVIND GANESH KULKARNI:

DR. M. M. S. SIDDHU:

Will the Minister of ENERGY be pleased

- (a) whether it is a fact that the prospects of the power production target of 20000 MW by the end of the Sixth Plan being fulfilled are bleak, in the light of the review of the performance during 1980-81 and the anticipated performance in 1981-82;
- (b) if so, what are the major reasons for the shortfall in the commissioning of new units and for the low utilisation of existing units:
- (c) whether it is also a fact that BHEL does not have the manufacturing capacity to meet the demand for heavy power equipment, if the targets were to be met; and
- (d) if so, what steps government propose to take to deal with this nat ter?